

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 41119/2023

(Arising out of impugned final judgment and order dated 05-09-2023 in WB No. 2943/2023 passed by the High Court Of Judicature At Allahabad)

INDRA RAJ MAHILA MAHAVIDYALAY ODWARA BASTI & ORS. Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

(IA No.235345/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.235346/2023-EXEMPTION FROM FILING O.T. and IA No.235342/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 21-11-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Saroj Tripathi, AOR
Mr. Naveen Kumar Tripathi, Adv.
Mr. Abhishek Kumar Singh, Adv.
Mr. Chandrika Mishra, Adv.
Mr. Dr. Manish Singhvi, Sr. Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Applications seeking exemption from filing C/C of the impugned judgment and exemption from filing O.T. are allowed.

Delay condoned.

Issue notice, returnable on 30.1.2024.

The parties shall maintain status quo, as of today, with respect to the subject property till the next date of listing.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)